

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF JAIPUR SCIENTIFIC
AGRICULTURE SOLUTIONS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/09/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC-JAIPUR
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01122RJ2012PTC040263
5.	Address of the registered office and principal office (if any) of corporate debtor	2 DURGA VIHAR, RAM MANDIR, SITA BARI, TONK ROAD JAIPUR-302029
6.	Insolvency commencement date in respect of corporate debtor	28/04/2022 (ORDER UPLOADED ON WEBSITE DATED 04/05/2022)
7.	Estimated date of closure of insolvency resolution process	25/10/2022 (180 DAYS FROM INSOLVENCY COMMENCEMENT DATE)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CA SUDHIR BHANSALI REG NO: IBBI/IPA-01/IP-P01109/2017-18/11799
9.	Address and e-mail of the interim resolution professional, as registered with the Board	52, SANGRAM COLONY, C-SCHEME, JAIPUR-302001 EMAIL: sbhansalico@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	52, SANGRAM COLONY, C-SCHEME, JAIPUR-302001 EMAIL: sbhansalico@gmail.com
11.	Last date for submission of claims	18/05/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable at present
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://www.ibbi.gov.in/home/downloads (b) At the address mentioned in column 10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED
On 28/04/2022. The order is received on 04/05/2022.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [None at present] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

Place: Jaipur
Date: 06/05/2022


CA SUDHIR BHANSALI
Interim Resolution Professional
RegnNo.: IBBI/IPA-01/IP-P01109/2017-18/11799

